

Sixteenth Lok Sabha

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Title: The Minister of State in the Ministry of Parliamentary Affairs laid the statements regarding status of implementation of the Action Taken on the recommendations contained in the 283rd and 287th Reports, 285th and 286th Reports, of the Standing Committee on Industry on Demands for Grants (2017-18) and (2018-19) respectively, pertaining to the Department of Public Enterprises, Ministry of Heavy Industries and Public Enterprises.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): On behalf of Shri Babul Supriyo, I beg to lay the following statements regarding the status of implementation of the Action Taken on the recommendations contained in the 283<sup>rd</sup> and 287<sup>th</sup> Reports of the Standing Committee on Industry on Demands for Grants (2017-18) and (2018-19) respectively, pertaining to the Department of Public Enterprises, Ministry of Heavy Industries and Public Enterprises.

**(b) Status of implementation of the Action Taken on the recommendations contained in the 285th and 286th Reports of the Standing Committee on Industry on Demands for Grants (2017-18) and (2018-19) respectively, pertaining to the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises.\***

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): On behalf of Shri Babul Supriyo, I beg to lay the following statements regarding the status of implementation of the Action Taken on the recommendations contained in the 285<sup>th</sup> and 286<sup>th</sup> Reports of the Standing Committee on Industry on Demands for Grants (2017-18) and (2018-19) respectively, pertaining to the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises.